Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 251 of 2013 &
I.A. No. 334 of 2013

Dated : 6th December, 2013

TimarPur Okhla Waste Management Co. Ltd. ... Appellant (s)
Versus

Delhi Electricity Regulatory Commission & Anr.
... Respondent(s)

ORDER

As agreed by the learned counsel for the parties, post the matter on ***17.1.2014.***

COURT MASTER